

उच्च न्यायालय छत्तीसगढ़, बिलासपुर

अधिसूचना

क्रमांक...9579...../चेकर
तीन -10-11/2000

बिलासपुर, दिनांक 28 सितम्बर, 2021

छत्तीसगढ़ सिविल न्यायालय अधिनियम, 1958 (क्रमांक 19 सन् 1958), की धारा 12 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, उच्च न्यायालय छत्तीसगढ़, बिलासपुर एतद् द्वारा रजिस्ट्री अधिसूचना क्रमांक 6788/चेकर/तीन -10-11/2000, दिनांक 14.07.2021 में निम्नानुसार संशोधन करता है:-

संशोधन

“व्यवहार न्यायाधीश वर्ग-2/न्यायिक दण्डाधिकारी प्रथम श्रेणी, मुंगेली” के स्थान पर “तृतीय व्यवहार न्यायाधीश वर्ग-1/न्यायिक दण्डाधिकारी प्रथम श्रेणी, मुंगेली” प्रतिस्थापित किया जाता है।

No. 9579 /Checker
III-10-11/2000

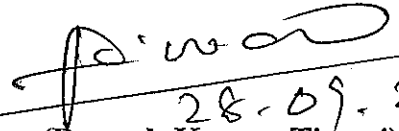
Bilaspur, Dated 28 September, 2021

In exercise of the powers conferred by Section 12 of the Chhattisgarh Civil Courts Act, 1958 (Act No. 19 of 1958), the High Court of Chhattisgarh, Bilaspur hereby makes the following amendment in the Registry Notification No. 6788/Checker/III-10-11/2000, dated 14-07-2021:-

Amendment

The words“**Civil Judge Class-II/Judicial Magistrate First Class, Mungeli**” is substituted by the words“**III Civil Judge Class-I/Judicial Magistrate First Class, Mungeli**”

BY ORDER OF THE HIGH COURT


28.09.2021
(Deepak Kumar Tiwari)
Registrar General

Copy forwarded to:

1. The Additional Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
12. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
13. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandrawanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
16. Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
17. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. The Principal Secretary, Law & Legislative Affairs Department, Mantralaya. Mahanadi Bhawan, Nava Raipur, for information.
19. The District and Sessions Judge, Mungeli with a request to send the dates for said Link Court for approval to this Registry.

20. The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
21. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
22. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
23. Smt. Barkha Rani Verma, Civil Judge Class-II, Lormi, for information.
24. IIIrd Civil Judge Class-I, Mungeli, for information & necessary action.
25. The Dy. Registrar, Confidential/Complaint/Works, High Court of Chhattisgarh, Bilaspur for information.
26. The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
27. Section Officer/Incharge O/o R.G./ Checker/D.E. High Court of Chhattisgarh, Bilaspur *for information.*
28. The Controller, Government Regional Press, Khairagarh Road, Rajnandgoan, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
29. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information.*
30. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this Notification in the official website to this High Court.


28.09.2021
(Deepak Kumar Tiwari)
Registrar General